

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 726
(To be answered on the 21st July 2022)**

REMOVAL OF ENCROACHMENT OF SABEYA AIR STRIP

726. DR. ALOK KUMAR SUMAN

Will the Minister of CIVIL AVIATION

माननीय विमान विभाग

be pleased to state:-

- (a) whether it is fact that the Government has not initiated any action for the removal of encroachment on Sabeya Air Strip as same is located at very strategic location to counter the external aggressions despite several requests and representations;**
- (b) if so, the details thereof and the reasons for not initiating any action;**
- (c) whether the Government is aware of the fact that the Sabeya Air Strip has been included under the UDAN Scheme and if so, the details thereof; and**
- (d) the details of the steps taken by the Government after the inclusion of the Sabeya Air Strip under UDAN Scheme?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

माननीय विमान विभाग

(GEN. (DR) V. K. SINGH (RETD))

(a) to (d): Sabeya (Hathua) is a Defence airstrip located in Gopalganj District, Bihar and is not under the control of IAF. The management of land of subject field is with Defence Estates Office, Danapur (Bihar) since 1976. Sabeya airstrip is available in the list of unserved airport in the UDAN Document. None of the airlines has bid to operate UDAN flights from Sabeya airport so far. UDAN is market driven scheme. The interested airlines based on their assessment of demand on particular routes submit their proposals at the time of bidding under UDAN from time to time. An airport which is included in the awarded routes of UDAN and requires upgradation/development for commencement of UDAN operations is developed under "Revival of unserved and underserved airports" scheme.
